

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 24 FEB 1994

APPLICATION NO(s) 208 of 1994.

APPLICANTS: S.Seshu

RESPONDENTS: Chairman & Secretary,
M/o. Communications, New Delhi & Ors.

TO.

1. Sri.B.Veerabhadra,
Advocate, No.126/2,
Kadirappa Road,
Doddigunta ~~in~~ Coxtown,
Bangalore-5.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 14-02-1994.

Issued
25/2/94

etc

for *Se. Seshu*
DEPUTY REGISTRAR ^{24/2}
JUDICIAL BRANCHES.

Date	Office Notes	Orders of Tribunal

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14.2.1994.

In the light of the notice
ordered in CP. NO. 10/94,
learned counsel for the
applicant herein seeks
permission to withdraw
OA. NO. 208/94. Permission
granted. O.A. is disposed
of as withdrawn.



Sd-

M(A)

Sd-

ve.

TRUE COPY

S. S. S. S. S. 24/2
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE